

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App. (AT)(CH)(Ins) No. 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1 Akshit Kapur R2 P. Giridharan for Liquidator
2.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
3.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
4.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
5.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
6.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
7.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
8.	Comp App. (AT)(CH)(Ins) No. 105/2021	Varghese & Co V Bijoy Prabhakaran Pulipra & another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
9.	Comp App. (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals V Bijoy Prabhakaran Pulipra & another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
10.	Comp App. (AT)(CH)(Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others <b>WITH</b>	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra-R1 Pradeep Joy -R2 Ankita Paul-R3
11.	Comp App. (AT)(CH)(Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr <b>WITH</b>	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	Bijoy P Pulipra-R1 Pradeep Joy-R2
12.	Comp.App (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors V PVS Memorial Hospital Pvt Ltd & 2 Ors <b>WITH</b>	Hari Radhakrishnan G Derrick Sam	R1 & R3-Served on 25.09.21 R2-Served on 24.09.21
13.	Comp.App (AT)(CH) (Ins) No. 206/2021	Syenery Associates V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	Process fee not filed
14.	Comp App (AT)(CH)(Ins) No. 276/2021 & IA No.596/2021	CH Ravindra Babu V State Bank of India & Anr	Jayanth Viswanathan K. Ravindranath	Vidyalakshmi Vipin (Vakalat not filed)

<b>15.</b>	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	J. Narayanaswamy Raj Kumar Jhabakh	Ankur S. kulkarni
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**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>16.</b>	Comp App (AT)(CH)(Ins) No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd) And IA No. 136/2021, 137/2021 & 138/2021 – Rama Rao IA No. 477/2021 & 478/2021 – S. Sathyanarayanan	G. S. Rama Rao Harshini Jhothiraman	Krishna Grandhi – R1 S. Sathyanarayanan R2
<b>17.</b>	Comp App (AT)(CH)(Ins) No. 232/2021	Gravity Healthcare V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra- R1 Pradeep Joy-R2
<b>18.</b>	Comp App (AT)(CH) No. 16/2021 (IA No. 333/2021)	E to E Transportation Infrastructure Private Limited V Zephyr Peacock India & 2 ors	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA R1 T. Poornam R3 Avinash Krishnan Ravi R2 (Vakalat Not filed)

**Copy to:**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

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**CELL : 99402 25692**

**2.Court Officer - PH No. : 044-2888 0450**

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